

Filing number- 2792

Filed as cont case(civil)

Writ Stamp Reporting

SURAJDEO SINGH

Vs.

The State of Jharkhand & others

SJ

CFS:

Caveat Clr

Petition Rs. NA

Affidavit Rs. 5/- + Rs. 15/- Advocate Welfare Stamp

Vakalatnama Rs.15/- + 30/-

Defects:

- 1. Addressed portion may be corrected**
- 2. copu may be serviced to respondent number 2**
- 3. the state may be made a seperate party**

Sameer

17.06.2020